

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST)**

**ROHINI COURT COMPLEX, DELHI.**

**ORDER**

Pursuant to the directions of Hon'ble High Court of Delhi communicated vide Order No.-17/DHC/Gaz/G-1/2019 dated 04.04.2019, the cases as per list attached and mentioned below in Column No.-3 pending in the court of Ld. Special Judge (PC Act) (CBI) mentioned in Column No.-2, are hereby withdrawn and assigned to the court of Ld. Judicial Officer mentioned in Column No.-4, for disposal in accordance with law with immediate effect.

(1) S.N.	(2) Name of the Transferor Court	Cases as per list attached from Serial No. (3)	(4) Name of Transferee Court
1.	Sh. Rajender Kumar Shastri, Ld. Special Judge (PC Act) (CBI) - 03	List - 1 S.N.- 1, 2 & 5, Total = 3	Ms. Raj Rani, Ld. ASJ - 04
		List - 1 S.N.- 3 & 4, Total = 2 List - 2 S.N.- 1 & 5, Total = 2	Sh. Harish Kumar, Ld. ASJ - 03
		List - 2 S.N.- 2 to 4 & 6 to 8, Total = 6	Sh. Pankaj Gupta, Ld. ASJ FTC
2.	Sh. Virender Bhat Ld. Special Judge (PC Act) (CBI) - 01	List - 3 S.N. 1 & 2, Total = 2	Sh. Harish Kumar, Ld. ASJ - 03
		List - 3 S.N. 3, Total = 1 List - 4 S.N. 1 to 7, Total = 7	Ms. Raj Rani, Ld. ASJ - 04
		List - 3 S.N. 4, Total = 1 List - 4 S.N. 8 & 9, Total = 2	Sh. Ajay Pandey, Ld. Spl. Judge NDPS
3.	Sh. Sanjay Bansal Ld. Special Judge (PC Act) (CBI) - 02	List - 5 S.N. 1 to 9, Total = 9 List - 7 S.N. 5 to 8 & 10 to 11, Total = 6	Sh. Ajay Pandey, Ld. Spl. Judge NDPS
		List - 6 S.N. 1 to 4, Total = 4	Sh. Deepak Garg, Ld. ASJ- 02
		List - 6 S.N. 5 & 6, Total = 2	Ms. Raj Rani, Ld. ASJ - 04
		List - 7 S.N. 3 & 4, Total = 2	Sh. Pankaj Gupta, Ld. ASJ FTC
		List - 6 S.N. 7 to 9, Total = 3 List - 7 S.N. 1, 2 & 9, Total = 3	Sh. Harish Kumar, Ld. ASJ - 03

Ahmad of the transferor court is directed to send the case files to the transferee court forthwith and to display the list of all such cases outside the court room.

(RAJENDER KUMAR SHASTRI)  
OFFICIATING DISTRICT & SESSIONS JUDGE (NORTH-WEST)  
ROHINI COURT COMPLEX:DELHI.

No.F2(12)Jud/NW/RC/19 11472-11508

Dated Delhi the 08<sup>th</sup> April, 2019

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (Headquarter), Delhi.
3. The Ld. District & Sessions Judge North/West/East/New Delhi/South-West/South/North-East/ Shahdara /South East/Rouse Avenue, Delhi.
4. The Officers concerned.
5. The Secretary, Bar Association, Tis Hazari/Patala House/Karkardooma/Dwarka/Saket/Rohini Court, Delhi.
6. The Director of Prosecution, Tis Hazari Courts, Delhi.
7. The Chief Public Prosecutor (North-West & North), Rohini Courts, Delhi.
8. P.S. to the undersigned.
9. The A.O.(J), Computer Branch, Filing Section, Rohini Court Complex, Delhi.
10. The In-Charge Web Site Committee (English/Hindi), Tis Hazari Court, Delhi.
11. The APRO, Rohini Court Complex, Delhi.
12. The Record Officer, Rohini Court Complex, Delhi.
13. The Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
14. For uploading on LAYERS.

(RAJENDER KUMAR SHASTRI)  
OFFICIATING DISTRICT & SESSIONS JUDGE (NORTH-WEST)  
ROHINI COURT COMPLEX:DELHI.